

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.11.2020 (THURSDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1407 of 2019 Part Heard	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr. With	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth Kant- COC
2.	Comp. App. (AT) (Ins) No. 591 of 2020 Part Heard	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia With	Prateek Kumar	Ritu Bhalla
3.	Comp. App. (AT) (Ins) No. 593 of 2020 Part Heard	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors.	Arijit Mazumdar	Sudhir Sharma
4.	Comp. App. (AT) (Ins) No. 471 of 2020	Pondicherry Extraction Industries Ltd. Vs. Bank of Baroda With	A S Satish Kumar	Madhusmita Bora- R1
5.	Comp. App. (AT) (Ins) No. 472 of 2020	JKS The Banyaan Pvt. Ltd. Vs. Bank of Baroda	A S Satish Kumar	Madhusmita Bora- R1

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

6.	Comp. App. (AT) (Ins) No. 549 of 2020 Part Heard	Narendra Kumar Agarwal & Anr. Vs. Monotrone Leasing Pvt. Ltd. & Anr.	Suhita Mukhopadhyay	Charu Tyagi
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- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**